राज्यक्षेत्रों की जरूरतें पूरी करेंगी वे नीचे दिये गये हैं:---

थो व	र.ज्य/संघ राज्य क्षेत्र	र थान
उत्तरी	जम्मू एवं कश्मीर,हिमाचल प्रदेश,पंजाब,हरियाणा और दिल्ली एवं चण्डीगढ़ के संघ राज्य क्षेत्र	चण्डीगढ़
पश्चिमी	गुजरास, महाराष्ट्र, राजस्थान स्रोर गोवा, दमन एवं दीव	बम्बई
केन्द्रीय	ग्रौरदादर एवं नगर हवेली के संघ राज्यक्षेत्र उत्तर प्रदेश, मध्य प्रदेश ग्रौर विहार	कानपुर
दक्षिणी	म्रान्ध्र प्रदेश, तमिलनाडु, कर्नाटक, केरल ग्रौर पाण्डिचेरी भ्रौर लक्षद्वीप के संघ राज्य क्षेत्र	हैदराबाद
पूर्वी	उड़ीसा,पश्चिमी बंगाल, असम, सिक्किम, मेथालय, नागालेंड,अरुणाचल प्रदेश, मणिपुर, मिजोरम, ब्रिपुरा	कलकत्ता
	श्रीर संघ राज्यक्षेत्र ग्रंडमान ग्रीर निकोबार द्वीर समूह।	1

(ग) ग्रौर (घ) केन्द्रीय क्षेत्र की क्षेत्रीय कृमिनाशी पराक्षण प्रयोगशाला मध्य प्रदेश की श्रावश्यकताओं को भी पूरा करेगा।

Request of Andhra Pradesh for utilisation of funds earmarked for special nutrition programme

818. SHRI T. CHANDRASEKHAR REDDY; Will the Minister of AGRI-CULTURE be pleased to state:

- (a) whether it is a f^{ac}t that the State Government of Andhra Pradesh asked the Central Government for reconsidering and approving the utilisation of the Special Nutrition Programme Funds released to the State Government on 28th February, 1985;
- (b) if so, what was the amount involved; and
- (c) what auction has been taken by the Central Government in the mat ter?

THE MINISTER! OF STATE, IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) Yes,

- (b) Th_e Andhra Government ofPradesh have requested for Govern ment of India's approval for divert ing Rs. 62.28 lakhs sanctioned for special nutrition programmes in wake of cyclone |floods of 1984 to construction of wards Anganwadi centres.
- (c) The request of the State Gov ernmtnt has not been acceded to. The central assistance specifically earmarked for an item like special nutrition programme which aims at providing succour to poorer section of society cannot be allowed to be diver ted. The High Level Committee on Relief while considering the matter of inter-sectoral diversion also opined that such diversions should not be allowed as it would amount to devia ting from the established principles.

भ्रहाता किदारा, दिल्ली में बसे परिवारों को पटटे

819. श्री ग्राच्छे लाल बाल्मीक : क्या शहरी विकास मंत्री यह बताने की कुपा करेंगे कि:

(क) दिल्ली विकास प्राधिकरण के अन्तर्गत ग्राने वाले क्षेत्र टी-क्वाटस ग्रहाता 89

- (ख) कितने परिवारों को ऐसे पट्टें दियें जाने हैं;
- (ग) क्या वर्ष 1947 से पहले वहां बसे हरिजनों भ्रौर कुम्हार जाति के कुछ परिवारों के मामले भी विचाराधीन है; श्रौर
- (घ) यदि हां, तो वर्ष 1947 से पहले बसे परिवारों को पट्टे देने में क्या कठनाइयां हैं:

शहरी विकास मंत्रालय में राज्य मंत्री (श्री दलबीर सिंह): (क) गाडगिल श्राण्वासन के अंतर्गत टी—न्वाटरीं में रह रहे श्रनधिकृत कब्जों के श्राबंटन/नियमितिकरण के लिये पात्र पाये गये परिवारों को लगभग 30 पट्टे स्वीकृत लिये गये हैं।

- (ख) लगभग 200 मामले निलिम्बत हैं।
- (ग) धौर (घ) जी हां । उन व्यक्तियों को जो पिश्चम पाकिस्तान से 1947 से पूर्व विस्थापित हुए, हरिजन तथाध्रन्य व्यक्तियों को जो गाडगिल ग्राध्वासन के बन्तर्गत स्राते है, न लाभ न हानि के स्राधार पर भृमि स्राबंटित की जाती है।

कुठ भ्रन्य श्रतिकमकर्ता हैं जो न तो विस्थापिन है भ्रौर न ही जिन्होंने भ्रगस्त, 1950 से पहले भूमि पर कब्जा किया है भ्रतः ऐसे व्यक्ति न लाभ न हानि भ्राधार पर प्लाटों के भ्राबंटन हेत पाल नहीं है।

820. (Transferred to the 6th May, 1986).

Price of vegetables in Delhi

821. SHRI SYED AHMED HASHMI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the continuous rise in the prices of vegetables in Delhi markets; and

(b) if so, what steps Government have taken to bring down the prices and make the vegetable available to the common man at reasonable rates?

to Questions

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) and (b) The prices of vegetable in Delhi during the recent months have not been rising continuously. Rather these have displayed normal fluctuations in response to seasonal factors as well as short term (shift in supply and demand brought about by local phenomenon. However, with a view to reducing the seasonal upsurge in the prices of vegetables which causes hardship to consumers especially of the weaker and vulnerable sections of the population, Government have adopted both short and long term measures. The short term measurer; include the selling of fruits and vegetable by the Super Bazar, Delhi, through its mobile vans, and the opening of retail vegetable shops by the National Dairy Development Board. The National Agricultural Cooperative Marketing Federation has also been making available to the Super Bazar and the Delhi Civil Suplies Corporation onions and potatoes at the wholesale level at reasonable prices. The long-term measure, includes the launching of a Centrally sponsored scheme in the Seventh Plan for increasing vegetable production in the periphery of Delhi along with other big cities.

Separate Broadcasting Station for States

- 822. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether a proposal has been made by State Governments to have their own broadcasting stations- and
- (b) if so, the detailg thereof and the reactoin of Government thereot?